

(a) whether the Director General of Tourism has approved airconditioned taxis to operate in Delhi for the benefit of the tourists;

(b) if so, the details thereof, and

(c) the number of air-conditioned cars and luxury vans imported by Director General of Tourism and various tour and Travel Agencies etc during 1992-93?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI GHULAM NABI AZAD) (a) to (c) Government has issued a notification dated 1st October, 1992 permitting import of air-conditioned cars and coaches by specified importers for the tourism industry in Delhi and other places. No car or coach has been imported so far under the provisions of the notification.

[*Translation*]

**Agricultural Processing Units in Kota Distt.**

3842 SHRI GIRDHARI LAL BHARGAVA Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state

(a) whether the Union Government are aware of the potentiality of setting up of agricultural processing units in Kota district in Rajasthan, and

(b) if so, the steps taken by the Government in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF FOOD PROCESSING INDUSTRIES (SHRI TARUN GOGOI) (a) and (b) Yes, Sir. While this Ministry does not set up food processing industries in any State assistance is provided under the various plan schemes formulated by this Ministry for setting up of such industries to State Gov-

ernment organisations cooperatives, voluntary agencies, assisted sector, joint sector etc. Besides, several incentives are provided by the Government for setting up these industries, such as, de-licensing subject to satisfaction of locational parameters, automatic permission for foreign equity participation upto 51%, reduction/removal of Union Customs and Excise duties etc.

[*English*]

**Processed Tomato Unit in Vijayawada, Andhra Pradesh**

3843 SHRI SOBHANADRESSWARA RAO VADDE Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state

(a) the estimated quantity of tomatoes produced, processed and moved to other parts of the country from Krishna district in Andhra Pradesh,

(b) whether the Union Government have conducted/proposed to conduct any feasibility study regarding setting up of a tomato processing unit at Vijayawada, and

(c) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF FOOD PROCESSING INDUSTRIES (SHRI TARUN GOGOI) (a) to (c) Estimated production of tomatoes and its movement to other parts of the country from Krishna District of Andhra Pradesh is not available as no specific study with regard to the above and feasibility for setting up of a tomato processing unit at Vijayawada has been conducted by this Ministry. No such report has been received from the State Government also. However, there are 11 fruits and vegetable processing units including 4 in the large scale licenced under Fruit Products Order 1955 in Krishna District. The total capability of processing of toma-

tees in the units mentioned above is estimated to be 35 to 40 tonnes per day

#### Oustees of Tehri Dam Project

3344 MAJ GEN (RETD) BHUWAN CHANDRA KHANDURI Will the Minister of POWER be pleased to state

(a) the total number of oustee families at the Tehri Dam Project and the number of those which have been resettled so far and

at which places, and

(b) the number of families yet to be moved out till completion of the Dam and the details of the plans for their resettlement?

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRI P V RANGAYYA NAIDU) (a) and (b) The total number of oustee families, the number of those settled and at which place, number of families yet to be rehabilitated alongwith the plans for their rehabilitation is given below -

	<i>Rural</i>	<i>Urban</i>
No of oustee families	5012	4551
No of families resettled alongwith places	2319 at Bhaniawala Jolly Grant, Raiwala, Johra Prateek Nagar Pathn Block, Pathn Roh Banjarwala, Parwal, West Hope Town Renapur Balawala Dehira, rakhas, Attak farm etc.	1902 allotted plots 1422 allotted flats at New Tehri Town and Dehradun
No of families yet to be settled	2693	1227 (215 plots available (307 plots available 920 flats under construction at New Tehri Town Ajabpur Kalan Hishikes
	Private land in Dist Dehradun, Hardwar and nearby places is being acquired for remaining evacuees)	

#### Passport by Post

3845 SHRI RABIRAY Will the Minister of EXTERNAL AFFAIRS be pleased to state

(a) whether the Government have decided to send passport by post to the applicants,

(b) if so, the details thereof, and

(c) the time by which this decision is to be implemented?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI R L BHATIA) (a) The procedure for sending passports by post is already in operation

(b) An applicant, while filling up the application form for a passport, can indicate